

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
LOK SABHA
UNSTARRED QUESTION NO. 271
ANSWERED ON 04.02.2020

INCENTIVES UNDER FAME INDIA SCHEME

271. SHRI CHANDRA SEKHAR BELLANA:
SHRI P.V. MIDHUN REDDY:
SHRI ADALA PRABHAKARA REDDY:
SHRI SRIDHAR KOTAGIRI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES **भारी उद्योग एवं लोक उद्यम मंत्री** be pleased to state:

- (a) whether the Government had invited Expression of Interest (EoI) for submission of proposal for availing incentives under Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India) Scheme, Phase-II for development of Electric Vehicle charging infrastructure within cities;
- (b) if so, the details thereof;
- (c) the details of the proposals considered and approved by the Government; and
- (d) the norms that were followed by the Government in the rejection of the proposals?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI PRAKASH JAVADEKAR)

(a) to (d): Yes, Sir. Department of Heavy Industry issued an Expression of Interest (EoI) inviting Proposals from Urban Local Bodies (ULBs)/municipal corporations, PSUs (State/Central)/ Govt. DISCOMS and similar other public/private entities for development of Electric Vehicles (EVs) charging infrastructure in different states/cities across the country for availing incentives under Fame India Scheme Phase-II for deployment of EV charging infrastructure.

In response thereof, about 106 proposals from public/private entities for the deployment of about 7,000 EV charging stations were received. After evaluation of these proposals as per EoI, on the advice of Project Implementation and Sanctioning Committee (PISC) the Government sanctioned 2,636 charging stations to 62 cities submitted by 19 public entities for 24 states in the first instance which are aligned with EoI guidelines and guidelines issued by Ministry of Power.
